

**THE MINISTER OF PARLIAMEN-
TARY AFFAIRS AND WORKS AND
HOUSING (SHRI BHISHMA NARAIN
SINGH):** (a) The information is being
collected and will be laid on the Table
of the House.

(b) With respect to allotment of
land, no separate record is maintain-
ed by the Government about the
character of the educational institu-
tions namely whether they are run
by the minorities.

Single Food Zone System

4818. **SHRI A. NEELALOHITHA-
DASAN NADAR:** Will the Minister of
AGRICULTURE be pleased to state:

(a) whether it is a fact that the
single Food Zone System is in the
best interest of the country; and

(b) if so, whether Government will
consider to implement the single food
zone system?

**THE MINISTER OF STATE IN THE
MINISTRY OF AGRICULTURE AND
RURAL RECONSTRUCTION (SHRI
R. V. SWAMINATHAN):** (a) and
(b). The entire country is being treat-
ed as single zone for the purpose of
movement of rice/wheat and all State
Governments have been accordingly
advised. In the case of paddy, how-
ever, proposals from certain State
Governments for imposing movement
restrictions have been approved, with
a view to maximising procurement.

No proposal is at present under
consideration of Government to revert
to the system of single State Zones.

Supply of Water to Hooghly during Lean Period

4820. **SHRI SANAT KUMAR MAN-
DAL** Will the Minister of IRRIGA-
TION be pleased to state:

(a) whether any timely steps have
been taken to ensure the adequate
supply of water in the Hooghly river
during the ensuing lean period so as

to maintain the navigability of the
Calcutta port; and

(b) if so, what and if not, why not?

**THE MINISTER OF STATE IN
THE MINISTRY OF IRRIGATION
(SHRI Z. R. ANSARI):** (a) and (b).
The Indo-Bangladesh Agreement of
November, 1977 on sharing of the
Ganga Waters at Farakka and on
Augmenting its Flows provides interim
arrangements for sharing of the Ganga
waters during January to May, every
year, at Farakka as per an agreed
schedule. This agreement is in force
for a period of five years.

All possible efforts are also being
made to ensure the navigability of
Calcutta Port.

Expenditure on ASIAD Project

4821. **SHRI SANAT KUMAR MAN-
DAL:** Will the Minister of WORKS
AND HOUSING be pleased to state:

(a) what is the total expenditure
incurred so far on the various projects
connected with Asiad Games handled
by the Delhi Development Authority
executed departmentally or through
the contracts;

(b) whether the payments are made
before pre-audit or only post-audit is
done; if so, which is the authority do-
ing the pre-audit;

(c) what is the periodicity of
checks exercised over the material-
at-site accounts of the various projects;
and

(d) whether there have been ins-
tances of wasteful expenditure and if
so, the broad details thereof and steps
taken to prevent this?

**THE MINISTER OF PARLIAMEN-
TARY AFFAIRS AND WORKS AND
HOUSING (SHRI BHISHMA NARAIN
SINGH):** (a) to (d). Information is be-
ing collected from the Delhi Develop-
ment Authority and will be laid on
the Table of the Sabha.